

HIGH COURT OF HIMACHAL PRADESH
SHIMLA

CASES LISTED FOR SETTLEMENT BEFORE THE NATIONAL LOK ADALAT SCHEDULED TO BE HELD
ON SATURDAY THE 8th AUGUST,2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

BENCH NO. 1 AT 10: 00 A M
3RD FLOOR (VACANT COURT)
Dr. J.N.BAROWALIA, DISTT.& SESSIONS JUDGE (Retd.)
Ms RITTA GOSWAMI,ADVOCATE
Mr.LOVNEESH KANWAR, ADVOCATE

* FOR SETTLEMENT *

501	CR.R/150/2008 [Criminal]	SURESHA NAND Versus PARMA NAND	MS.KANWAR,VISHAL PANWAR AG ML.BRAKTA SUBNEET SINGH CHAUHAN SANJEEV KUTHIALA
502	CR.R/53/2010 [Criminal]	TULE RAM Versus DURGA SINGH	KR.VIRENDER SINGH RAMAN PARASHER VARUN RANA ROHIT CHAUHAN'
503	CR.R/106/2011 [Criminal]	SHANTI KUMAR Versus SATYA DEV ROY	AG SURINDER VERMA DEWA NAND
504	CR.R/81/2014 [Criminal]	DEEPAK CHAUHAN Versus PRADEEP KUMAR	DALIP KUMAR SHARMA HIMANSHOO PANWAR JEEVESH SHARMA
505	CR.R/204/2014 [Criminal]	CHAMAN LAL Versus GOLF LINK FINANCE AND RESORTS PVT .	AG KULDEEP GULERIA SEEMA KAUSHAL GULERIA, VINEET GUL SANJEEV KUTHIALA, RACHANA KUTHIALA
506	CR.R/308/2014 [Criminal]	KESHAV RAM THAKUR Versus KESAR SINGH	AJAY MOHAN GOEL, SUNIL MOHAN GOEL
	with CRMP/1107/2014		
507	CR.R/392/2014 [Criminal]	PRADEEP KUMAR Versus DEEPAK CHAUHAN	DALIP KUMAR SHARMA NEMO
	with CRMP/937/2014		
508	CR.R/141/2015 [Criminal] [Listed 1 time(s)]	KARTAR SINGH Versus M/S MAHINDRA AND MAHINDRA FINANCI	SANDEEP CHAUHAN SEEMA KAUSHAL GULERIA AMIT SINGH KANWAR

Sd/-
Addl.Registrar(J)
07/08/2015